

Information note to the Press (Press Release No.15/ 2012)

For Immediate release

Telecom Regulatory Authority of India

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Extension of date for submission of views/ suggestion on TRAI's Draft 'The Reporting System on Accounting Separation Regulations, 2012'

New Delhi, 1st February, 2012 – The Telecom Regulatory Authority of India (TRAI) issued draft 'The Reporting System on Accounting Separation Regulations, 2012' on 16th January 2012 on TRAI's website inviting views/ suggestions of all the stakeholders by 31st January 2012.

TRAI has received requests from some of the stakeholders for extension of date for submission of views/ suggestions on the afore-cited Regulations. Considering these requests, the date of submission of views/ suggestions on draft Regulations has been extended upto **10th February 2012**. No further extension of date will be granted. All stakeholders are requested to submit their views/ suggestions on the draft Regulation on or before this date, preferably at email ID traifadiv@gmail.com.

Contact address in case of any clarification:

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(Authorized to Issue)